

Annexure – 6

Name of the corporate debtor: Topkmit Processing Mill Private Limited ; Date of commencement of CIRP: 30.11.2019(Order dt:21.11.2019); List of creditors as on: 21.12.2019

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| NIL | | | | | | | | | | | | | |



A. Ramasubramania Raj
RP